

# HIGH COURT OF CHHATTISGARH: BILASPUR

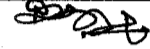
## CORRIGENDUM

No. 212 /Confdl./2020  
II-3-2/2002 (Part III)

Bilaspur, dated the 24 February, 2020

In the Registry Order/Endt. No. 208/209/Confdl./2020/II-3-2/2002 (Part III) dated 20.02.2020:

The designation of Ku. Leenam Bansode appearing at sub-serial no. (20) of Serial No. (20) be read as VIII Civil Judge Class-II, Bilaspur instead of VII Civil Judge Class- II, Bilaspur.

 24.2.20

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL

Endt. No. 213 /Confdl./2020  
II-3-2/2020 (Part III)

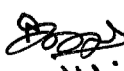
Bilaspur, dated the 24 February, 2020

Copy forwarded to: -

- (1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Registrar (Vigilance/ I. & E./ Judicial/ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.


Contd...2/-

- (19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Nava Raipur for information.
- (20)
1. Shri Anshul Verma, I Civil Judge Class-II, Raigarh,
  2. Shri Alok Pandey, I Civil Judge Class-II, Surajpur,
  3. Smt. Shivani Singh, A.J. to the Court of C.J.-II Raigarh at Gharghora
  4. Shri Anup Tigga, II Civil Judge Class-II, Durg,
  5. Ku. Akanksha Rathore, VII Civil Judge Class-II, Bilaspur,
  6. Shri Rahul Sharma, Secretary, District Legal Services Authority, Durg,
  7. Smt. Aditi Thakur Shroff, I Civil Judge Class-II, Ambikapur,
  8. Shri Umesh Kumar Bhagwatkar, II Civil Judge Class-II, Surajpur,
  9. Shri Krishna Murari Sharma, XIV Civil Judge Class-II, Raipur,
  10. Smt. Smita Shrivastava Sinha, II Civil Judge Class-II, Ambikapur,
  11. Shri Lokesh Patle, IX Civil Judge Class-II, Durg,
  12. Ku. Kamini Jaiswal, Civil Judge Class-II, Pithoura,
  13. Ku. Sanjulata Dewangan, XVII Civil Judge Class-II, Raipur,
  14. Ku. Bharti Kuldeep, Civil Judge Class-II, Sakti,
  15. Shri Amit Pratap Chandra, II Civil Judge Class-II, Mahasamund,
  16. Ku. Amba Shah, I Civil Judge Class-II, Bemetera,
  17. Shri Avinash Toppo, IX Civil Judge Class-II, Bilaspur,
  18. Ku. Namrata Norge, V Civil Judge Class-II, Raipur,
  19. Shri Prashant Kumar Bhaskar, Addl. Judge to the Court of Civil Judge Class- II, Baikunthpur,
  20. Ku. Leenam Bansode, VIII Civil Judge Class-II, Bilaspur,
  21. Smt. Swarnlata Om Yadav, III Civil Judge Class-II, Durg,
  22. Smt. Sheelu Kesary, Civil Judge Class-II, Korba,
  23. Smt. Deepti Barwa, I Civil Judge Class-II, Durg,
  24. Smt. Savita Singh Thakur, II Civil Judge Class-II, Balod,
  25. Shri Sachin Paul Toppo, VIII Civil Judge Class-II, Durg,
  26. Ku. Sheetal Nikunj, Secretary, District Legal Services Authority, Balod,
  27. Ku. Manjusha Toppo, III Civil Judge Class-II, Raipur,
  28. Shri Shankar Kashyap, IV Addl. Judge to the Court of I Civil Judge Class-II, Durg,
  29. Shri Niraj Shrivastava, II Civil Judge Class-II, Raipur,  
*for information.*
- (21) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur / Uttar Bastar (Kanker) for information.
- (22) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ M./Criminal/ Civil & Copying/ Central Filing), High Court of Chhattisgarh, Bilaspur for information.
- (24) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (27) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (28) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ/ Dispatch/ Paybill), High Court of Chhattisgarh, Bilaspur for information.

  
24.2.20

Contd...3/-

- (29) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.p
- (30) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (31) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (32) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

 24.2.20

(NEELAM CHAND SANKHLA)  
REGISTRAR GENERAL